

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:280

ANSWERED ON:12.12.2005

HIRING OF GODOWNS

Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) hired private godowns for storage of foodgrains despite utilising only 37 per cent of its storage capacity;
- (b) if so, the reasons therefor;
- (c) the number of private godowns alongwith their capacity hired by the FCI during the last three years, year-wise and State-wise;
- (d) the total amount spent thereon during the last three years, year-wise;
- (e) the total number of godowns out of these that are still being used for storage by FCI;
- (f) whether any steps were taken for reducing the rent at the time of hiring of these private godowns;
- (g) if so, the details thereof; and
- (h) the steps taken for de-hiring of these godowns and optimum utilization of the installed capacity of FCI?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e), (f), (g) & (h): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF STARRED QUESTION NO. 280 DUE FOR ANSWER ON 12.12.2005 IN THE LOK SABHA.

(a) & (b): Yes, Sir. The Food Corporation of India (FCI) has a few private godowns where FCI/Central Warehousing Corporation (CWC)/State Warehousing Corporation (SWC)/Government Agency godowns were not available.

(c): The details of number of private godowns hired by the FCI during the last three years, year-wise and State-wise are given in the Statement at Annex.

(d): The details of total amount spent thereon during the last three years, year-wise are as under:-

Year	Amount spent (Rs. Crores)
------	---------------------------

2002-03	25.76
2003-04	17.64
2004-05 (Provisional)	12.89

(e): A total number of 121 private godowns are still being used for storage by FCI as on 30th September, 2005.

(f) & (g): The rent of private godowns are fixed after negotiations and keeping in view the prevailing rate of the locality. The FCI has reported that the rentals paid for private godowns are considerably less as compared to the rentals paid for Central Warehousing Corporation (CWC)/State Warehousing Corporation (SWC) godowns.

(h): The FCI has issued instructions for de-hiring of surplus private storage capacity. The year-wise private storage capacity de-hired by the FCI is as under:-

Year Private Capacity held by FCI (in Lakh MTs)

2002-03 54.19
2003-04 30.51
2004-05 17.23
2005-06 (upto 30.9.2005) 11.82

All out efforts are also made to optimize utilization of installed capacity of FCI depending upon the pattern of procurement/offtake.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF STARRED QUESTION NO. 280 DUE FOR ANSWER ON 12.12.2005 IN THE LOK SABHA.

STATEWISE POSITION OF PRIVATE HIRED GODOWNS WITH FCI DURING THE YEARS 2002-03 TO 2005-06 (UPTO SEP., 2005).

STATE As on 31st March Upto 9/05

2002-03 2003-04 2004-05 2005-06

Bihar	12	10	10	10
Jharkhand	4	4	3	3
Orissa	1	1	1	1
West Bengal	11	10	9	6
Sikkim	0	0	0	0
Assam	15	12	12	13
Arunachal Pradesh	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Tripura	1	0	0	0
Manipur	0	0	0	0
Nagaland	0	0	0	0
Delhi	0	0	0	0
Haryana	26	24	16	15
Himachal Pradesh	0	0	0	0
Jammu & Kashmir	5	1	1	4
Punjab	148	104	64	42
Chandigarh	4	1	0	0
Rajasthan	13	4	7	7
Uttar Pradesh	21	8	5	5
Uttaranchal	1	3	3	3
Andhra Pradesh	5	1	0	0
Kerala	1	0	0	0
Karnataka	2	0	0	0
Tamil Nadu	0	0	0	0
Pondicherry	0	0	0	0
Gujarat	8	0	2	0
Maharashtra	8	4	6	6
Goa	0	0	0	0
Madhya Pradesh	9	7	4	5
Chhattisgarh	4	2	4	1

Total 299 196 147 121